The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). The reference is presumably to the matter which is found at pages i—xxxiii in Volume I of the Report of the Backward Classes Commission and is referred to in the table of Contents as "Forwarding letter of the Chairman". It is neither a Note included in the Report as an integral part thereof, por even a Foreword to the Report; on the other hand, it is manifestly a letter of the Chairman of the Commission to the President enclosing a copy of the Report and has been treated by the Governmen

विदेशी शासकों की मुर्तियां

of India as such.

*७६०. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री ३१ जुलाई १९४६ के तारांकित प्रश्न संख्या ५२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि संघीय राज्य क्षेत्रों में सार्वजनिक स्थानों से विदेशी शासकों की मूर्तियों को हटाने के बारे में इस बीच क्या प्रगति हुई है ?

गृह-कार्य मंत्रालय मै मंत्री (श्री दातार) : पिछले चार महींनों में कोई प्रगति नहीं हुई है ।

State Social Welfare Advisory Boards

•791. Shri A. K. Gopalan : Will the Minister of Education be pleased to state:

(a) the term of membership of the State Social Welfare Adivsory Boards ;

(b) how many State Social Welfare Advisory Boards were reconstituted in 1955-56;

(c) whether the accounts of these State and Central Social Welfare Boards are audited by Government yearly; and

(d) if so, whether Government will lay the audit report for the last four years on the Table ?

The Deputy Minister of Education (Dr. M. M. Das): (a) to (d). A statement is laid on the Table of the House. [See Appendix III, annexure No. 86].

History of Freedom Movement

*792. {Shri S. C. Samanta : Shri Shivananjappa ;

Will the Minister of Education be pleased to refer to the replies given to Starred Question No. 1267 on the 22nd August, 1956 and state ;

(a) whether all the materials for the History of Freedom Movement up to 1919 have been collected and catalogued according to the target dates :

(b) if so, when it is going to be published;

(c) the progress made with regard to the third phase ; and

(d) the amount spent on different heads after August 1956 (month by month) ?

The Deputy Minister of Education (Dr. M. M. Das): (a) to (d). A statement is laid on the Table of the House. [See Appendix II, annexure No. 87].

Enquiry into Kalka Firing

*793. Shri Bheekha Bhai: Will the Minister of Home Affairs be pleased to state :

(a) whether the enquiry against the police officers responsible for the firing on the railwaymen at Kalka has been completed;

(b) if so, the findings of the enquiry, and

(c) the steps taken to implement the findings?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement is laid on the Table of the House showing the terms of reference of the Commission of Inquiry appointed by the Government of Punjab and its findings. [See Appendix III, annexure No. 88].

(c) This is a matter for the Government of Punjab.

Delegations sent Abroad

*794. Shri R. P. Garg: Will the Minister of Education be pleased to state:

(a) the number of official delegations, cultural or otherwise sponsored by his Ministry, that were sent abroad during 1956 so far;

(b) the purpose for which these delegations were sent and the countries which the y visited ; and

(c) the total expenditure incurred on these delegations ?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) to (c). A statement is laid on the Table of the House [See Appendix III, annexure No. 89].